

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA  
UNSTARRED QUESTION NO.93  
TO BE ANSWERED ON 18.07.2018**

**Allocation of Coal**

**93. SHRI LAXMAN GILUWA:**

Will the Minister of COAL be pleased to state:

- (a) whether coal is being allocated to such industries in the name of small scale industries, that are not actually functioning as small scale industries;
- (b) if so, the total number of such cases reported during the last three years, CCL, BCCL and ECCL companies-wise;
- (c) the details of the action taken against such industries as well as the outcome thereof; and
- (d) the reaction of the Government to these outcomes ?

**ANSWER  
MINISTER OF RAILWAYS, COAL, FINANCE & CORPORATE AFFAIRS  
(SHRI PIYUSH GOYAL)**

(a): to (d): No such cases have been reported during the last three years in Central Coalfields Limited (CCL), Bharat Coking Coal Limited (BCCL) & Eastern Coalfields Limited (ECL).

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